

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/64/ (IB)/2017
NAME OF THE PETITIONER(S) : S. MURUGABHARTI
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1) Sai Vihar Mr. Ghailu	Counsel for petitioner	Sai V. L.
2) S. KUMAR	for Resp.	J. [Signature]

ORDER

Counsel representing both the parties are present and stated that settlement talks between the parties have reached to a final stage and prayed time for making submissions in relation to the final outcome of the same. Time extended at their request. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc